

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 4<sup>th</sup> October, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 60/2018 (M.A. No. 635/2018)	G. Sundarrajan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Satyalipsu Ray, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA Mr. R. B. Mahabal, Adv. for R-5
<b>FOR DIRECTION</b>			
2.	<b>Original Application No. 646/2018</b> (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Adv. Local Commissioner
<b>FOR ADMISSION</b>			
3.	Appeal No. 230/2018 (M.A. No.1413/2018 & M.A. No.1414/2018)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Ms. Vanita Bhargava, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 388/2017 (M.A. No. 168/2018 & M.A. No. 1314/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant  Mr. Rajesh Raina, Adv. for UPSIDC Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms.Deep Shikha Bharti,Adv. for State of UP Mr. C. G. C. George, Adv. for State of UP Mr. Santosh Kumar, Adv.
5.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. for Meerut Nagar Nigam Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Rachit Mittal, Adv. for R-7 Mr. Mehul Sharma, Adv. for R-8
6.	Original Application No. 363/2018	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Pradeep Mishra, Adv. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB

**FOR HEARING**

7.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)	Sonya Ghosh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant  Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
8.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors.  Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant  Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
9.	Original Application No. 144/2015	Sh. Jaipal Singh  Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
10.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017, M.A. No. 586/2018, M.A. No. 1332/2018 & M.A. No. 1344/2018)	Umashankar Patwa & Anr.  Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Adv. Mr. Tarunvir Singh Khehar, Adv.

			Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv.
11.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You  Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Adv. for R-5 Mr. Sajan Poovayya, Sr. Adv. with Mr. Ajay Aggarwal, Adv. for R-6 Mr. Ravishankar S.S., Adv. Mr. Anand Varma, Adv. for R-7 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv.
12.	Original Application No. 54/2016	Suryajyoti Singh Paul  Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv.
13.	Original Application No. 255/2016 (M.A. No. 913/2017)	Amarjeet Singh  Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant  Mr. Rahul Verma, AAG for R-1 & 2 Mr. Vivek Singh, Adv. for State of UK Mr. Mukesh Verma, Adv. for UEPPCB Mr. Satish Kumar, Adv. for CPCB Dr. Upendra Dutt Sharma, Adv. for r-3 Mr. Pradeep Misra, Adv.
14.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal  Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. B. V. Niren, Adv. for CGSC Mr. Raj Kumar, Adv. withfor CPCB
15.	<b>M.A. No. 1126/2017 IN</b> Original Application No. 35/2014 (T <sub>HC</sub> )	Bhanwara Ram  <b>IN</b> Ganpat Ram Mirdha  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
16.	<b>Execution Application No. 31/2018</b> (M.A. No. 686/2018) <b>IN</b> O. A. No. 390/2016	Rajiv Savara  Vs. Darrameks Hotels and Developers & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Anil Dutt, Adv. for R-1 Mr. Rahul Verma, AAG for R-2, 4 & 6 Mr. Mukesh Verma, Adv. for UEPPCB

17.	<b>Execution Application No. 34/2018 IN</b> O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant  Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for GDA Ms. Priyanka Swami, Adv. for GNN Mr. Rajesh Raina, Adv. for UPSIDC
18.	<b>Original Application No. 167/2018</b> (Earlier O.A. No. 99/2017) (CZ) (PH)	Pathranand Vs. State of M.P. & Ors.	Mr. Pradeep Mishra, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of MP Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rajiv Bansal, Sr. Adv. Mr. Pawan Upadhyay, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
19.	<b>Original Application No. 185/2018</b> (M.A. No. 555/2018) (Earlier O.A. No. 154/2017) (EZ)  <b>WITH</b>	Takam Tayam Vs. Union of India & Ors.	Mr. Somnath Roy Chowdhury, Adv. for Applicant  Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rituraj Biswas, Adv. for R-2 & 6 Mr. Anil Shrivastav, Adv. for SEIAA Mr. Surender Kumar, Adv. for R-4 Mr. Mainak Bose, Adv. for R-5
20.	Original Application No. 421/2018	Takam Tayam Vs. Union of India & Ors.	Mr. Somnath Roy Chowdhury, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Surendra Kumar, Adv. for ASPCB Mr. Anil Shrivastav, Adv. for R-3
21.	Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB

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